NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/95/2016

NAME OF THE PETITIONER(S)

: Manoj Thomas & 2 others

NAME OF THE RESPONDENT(S)

: Wimrock Granites Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

PREETHI. S. ARASU

Counsel for Petitionous

RAJAGOPAL & RAGHUNATHAN

Advocades

ORDER

Counsel for petitioner present. Counsel for respondent called but absent. No representation. Counsel for petitioner submitted that settlement talks between the parties are going on and prayed some time to report on the same. Time extended at request. Put up on <u>03.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy)

Member (Judicial)